100 Days Programme of Ministry of Civil Aviation

3352. SHRI SABIR ALI: SHRI MOHAMMED ADEEB:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what is the 100 Days Programme of the Ministry;
- (b) what other programmes will be taken up after 100 Days period; and
- (c) the steps being taken to ensure full utilization of current year's Budget?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) There is no such specific proposal.

(c) All necessary steps are being taken to utilize the budget in the current financial year.

New Aviation Policy

3353. DR. T. SUBBARAMI REDDY: SHRI GIREESH KUMAR SANGHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether new aviation policy is being put on the fast track;

(b) if so, whether industry has been asking for clear guidelines for civil aviation sector;

(c) whether due to global economy slow down, Government is considering to put this policy on 100 days agenda; and

(d) if so, the details of new policy and by when it is likely to be planned?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (d) Most of the issues which are *inter-alia* set forth as under in the proposed National Civil Aviation Policy have already been implemented.

- (i) Revised FDI Policy for airports has been put in place *vide* which 100% FDI, through automatic route, has been permitted in Greenfield airports.
- (ii) FDI requirements for air transport side of civil aviation have been revised and separate limits have been prescribed in respect of different sectors such as cargo, airlines, non-scheduled operators, MRO etc.
- (iii) Greenfield Airport Policy has been announced, which lays down policy guidelines for establishment of new airports.
- (iv) Relaxed procedure for establishment of private airports for 'private use' has been announced.
- (v) The statute for establishment of economic regulator for the airports viz., Airports Economic Regulatory Authority (AERA) has been passed by the Parliament and notified on 05.12.2008.